# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

### **LOK SABHA**

# UNSTARRED QUESTION NO. 954 TO BE ANSWERED ON 26.07.2021

## TREATMENT OF ESI HOLDERS

#### 954. SHRI S. MUNISWAMY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any plan to introduce new scheme for the treatment of ESI holders in empanelled hospitals;
- (b)if so, the time by which it is likely to start;
- (c)the manner in which it will help ESI holders; and
- (d)the benefits of introducing this scheme?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): The Employees' State Insurance Corporation (ESIC), on 07.12.2020, has granted approval to allow ESI beneficiaries to avail medical services directly from ESI empanelled hospitals where no ESIC/ Employees' State Insurance Scheme (ESIS) health care delivery facilities {hospital, dispensary, Insured Medical Practitioners (IMP) etc.} exist within the radius of 10 kms. of Insured Persons' (IPs) residence.

This enables ESI beneficiaries to avail medical services from ESI empanelled hospitals directly.

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